



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/ 680 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 3rd February, 2020

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/355/2020/E, dtd. 30.01.2020,

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 01.02.2020 with station leave permission from the evening of 30.01.2020 till the morning of 03.02.2020, as prayed for.

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/ 681 /A, dated 3.2.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)
Rder